## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

SIGNATURE

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

NAME

Jeena & Co.

DESIGNATION

V/s.

Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Mrs. Akshay B. Udeshi Adv ghryps who ilb

Mk Saying Udeshi and 6.

Adv for Petitioness.

Mrs. Hosidar M. Khajotia - Representative of Petitioners.

2. Mr. Girish Paryani Adv. India

Respondent

Vinod Aswani Representative Respondent

## ORDER

## TCP No.459/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)